

DIVISION BENCH

ITEM NO.164

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.285/ALD/2018

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 9th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ADITYA PRAKASH BATS V/S SANJAY KUMAR AGARWAL & ORS.
UNDER SECTION	241/244 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Shahid Kazmi, Adv.

: For the Petitioner

Sh. Adesh Tandon, PCS

: For the Res. Nos.1 to 3

ORDER

Ld. Counsels representing the respective parties are present.

- 1.** Ld. Counsel representing the Petitioner seeks and is granted time to address arguments.
- 2.** Let the matter be adjourned for 30th May, 2024.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

9th May, 2024

*Kavya Prakash Srivastava
(Stenographer)*